

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 219

114(ND)15

IA-30/2021, C.A-438/2021, CA-411/2021

C.A-484/2021

IN THE MATTER OF:

Sh. Mukesh Kumar Sharma & Ors.

... Applicant/Petitioner

Versus

M/s. Interads Adverting Pvt. Ltd. & Ors.

...

Respondent

Under Section: 397/398

Order delivered on 16.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM

HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH

HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sansana Saddy, Adv. Lavam Tyagi

For the Respondent : Adv. Rohin Dubey, Adv. Sagar Chawla, Adv. Chavi Chhiben for LR's of R-2, Adv. Tejas Karia, Adv, Avlokita Rajvi, Adv. Lakshya Khanna for R-1, R-3, R-5, & R-6, Adv. Vivek Mishra for R-4,

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. Counsel for the Applicant, Ld. Counsel for the Respondent Nos. 1, 3, 5 & 6 are present through VC and LR's qua R-2 are present physically and submitted that the IA-172/2024, IA-173/2024 & IA-174/2024 is not listed today. Registry is directed to list these IAs i.e. IA-172/2024, IA-173/2024 & IA-174/2024 along with main case on 30.07.2024.

IA-30/2021, C.A-438/2021, CA-411/2021, C.A-484/2021: List on 30.07.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)**